

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 10739/2018

[Arising out of impugned final judgment and order dated 25-01-2018 in SA No. 1036/2005 passed by the High Court of Judicature at Allahabad, Lucknow Bench]

RAM SURAT VERMA & ORS.

Petitioner(s)

VERSUS

U.P. FOREST CORPORATION & ORS.

Respondent(s)

(IA No. 33473/2019 - EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 20480-20483/2018 (XI)

SLP(C) No. 307/2019 (XI)

IA No. 179032/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Date : 23-04-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Petitioner(s) : Mr. Bharat Sangal, Sr. Adv.
Mr. Hemant Kumar Tripathi, Adv.
Ms. Babita Kushwaha, Adv.
Mr. Nagarkatti Kartik Uday, AOR

Mr. R. C. Kaushik, AOR
Mr. Prakash Kumar Singh, AOR

For Respondent(s) : Mr. M. R. Shamshad, Sr. Adv.
Mr. Shashank Singh, AOR
Mr. Arijit Sarkar, Adv.
Ms. Zeb Hasan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

A joint request has been made by both the learned senior counsel appearing for the parties, re-list the matter on 23.07.2025.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(RENU BALA GAMBHIR)
ASSISTANT REGISTRAR